

28.9.94

O.A. 931/93

Hon'ble Mr. S. Dayal, A.M.

Shri A.K. Sinha for the applicant.  
Shri A.K. Gaur for the respondents.

This ~~is~~ application was filed against the proposed retirement of the applicant and later on <sup>notice for</sup> ~~his~~ <sup>has</sup> requested for change in date of birth was rejected and the order of rejection has also <sup>been</sup> challenged by the respondents and the fresh O.A. No. 1272/93 was filed.

Since the case to be considered now <sup>which was</sup> is the fresh O.A. <sup>which was</sup> filed later, this O.A. No. 931/93 has become infructuous and, therefore, dismissed as infructuous.

  
A.M.

/pc/